

DIVISION BENCH

P-104

COURT - I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/131(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED VS J H V SUGAR LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Saumava Mukherjee, Adv.] For the Financial Creditor
Mr. Subhankar Chatterjee, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. It is seen that Corporate Debtor has not been served because none from the Corporate Debtor's side was available at the residence.
3. Ld. Counsel for the Financial Creditor to explore other modes of service upon Corporate Debtor and file affidavit of service in this regard before the next date of hearing.
4. Post this matter on **02/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)